

ITEM NO.89

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 10348/2024

BHEEM YADAV

Appellant(s)

VERSUS

KAUSHALYA DEVI

Respondent(s)

Date : 11-11-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Akshay Saxena, AOR
Mr. Anurag Soan, Adv.
Mr. Ritu Raj, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has
entered appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

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